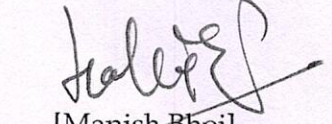


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 16/03/2026 TO 19/03/2026
 [20/03/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.) [For 16/03/2026 to 18/03/2026]	Court Room No.1	
"Guwahati" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "SMC" & "Patna" Bench) [For 16/03/2026 to 18/03/2026]	Court Room No.1	8mg
"Cuttack" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2	
"A" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	Court Room No.2	non
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.2	
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	Court Room No.3	type
"D" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "C" Bench)	Court Room No.3	
"Patna" (SMC & Division) Bench (Hybrid)	Shri Laxmi Prasad Sahu, Accountant Member & Shri Sonjoy Sarma, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.4	sme way
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing after completion of "Patna" Bench)	Court Room No.4	

- Note : 1. "SMC" Bench will not function on 19/03/2026.
 2. Guwahati Bench will not function on 19/03/2026.


 [Manish Bhoi]
 Assistant Registrar
 05/03/2026